

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/10066/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
District & Sessions Judge,
Nalbari.

Dated Guwahati the th 4 October, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.DJNB/6931 dtd. 01.10.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **with station leave permission, with the official vehicle, at own cost, from the afternoon of 01.10.2024 till the morning of 03.10.2024**, has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/10067/A, dated , 04-10-2024
Copy to.

✓ 1. The Project Manager, Gauhati High Court.

b
JT. REGISTRAR (VIGILANCE)

Pruthi